

**DIVISION BENCH**

**O-139**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/24(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>nd</sup> July, 2021, 10:30 A.M**

Name of the Company	INCOME TAX OFFICER Vs. ROC WEST BENGAL & SUKALYAN SUPPLIERS PRIVATE LIMITED		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

1. Mr. Debu Chowdhury, Advocate ] For ITO
1. Ms. Meenakshi Manot, Advocate ] For R-3 & R-4

**ORDER**

1. Ld. Counsel for the petitioner present. Ld. Counsel for R-3 and R-4 present.
2. Service on the Company are incomplete. Directed to complete service by way of e-mail / by Speed Post / by Registered Mail. Proof of service to be filed.
3. List this matter on 02/09/2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**

hb.

